

Sixteenth Loksabha

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Title: Regarding setting up of a fertilizer plant in Davangere, Karnataka.

SHRI G.M. SIDDESHWARA (DAVANGERE): I would like to draw the attention of the Union Government about the need for setting up of Fertilizer Plant in Karnataka.

The then Union Minister of Chemicals and Fertilizers announced in 2015 that the Karnataka Government has to provide land and the investment and technical support would be given by the Centre/its agencies for setting up of a Fertilizer Plant in Karnataka.

In 2016, the Karnataka Government was ready to provide land free of cost in any one of the four locations, including Davangere, my Parliamentary Constituency and requested the Government of India to set up fertilizer plant in Karnataka through one of the Central Fertilizer PSUs/Co-operative Fertilizer Companies as promised.

The Karnataka State Co-operative Marketing Federation Limited has expressed their interest in setting up of Greenfield Urea Production Plant in Davangere District in Karnataka. The said Federation is a Karnataka Government Undertaking and has all the expertise and capabilities to set up the fertilizer plant. This is one of the most important proposals in respect of my Davangere Parliamentary Constituency.

Keeping in view the above, I urge upon the Union Government to accord necessary administrative approval for setting up of a fertilizer plant in Davangere, Karnataka, at the earliest.